

- (1) S.O. 1443 (E) dated the 19th December, 2003, publishing the Export of Egg Products (Quality Control and Inspection) (Amendment) Rules, 2003.
- (2) S.O. 1444 (E) dated the 19th December, 2003, publishing the Export of Honey (Quality Control, Inspection and Monitoring (Amendment) Rules, 2003.
- (3) S.O. 233 dated the 31st January, 2004 publishing the Export of Dried Fish (Quality Control and Inspection) Amendment Rules, 2003. [Placed in Library. (For (1) to (3) See No. L.T 111/04].

**Report and Accounts (2002-2003) of the National Institute of Public Cooperation and child Development New Delhi and related papers.**

**THE MINISTER OF STATE IN THE MINISTRY HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH):** Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- (a) Annual Report and Accounts of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 2002-2003, together with Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library, See No. L.T. 181/04]

### **LEAVE OF ABSENCE**

**MR. CHAIRMAN:** I have to inform Members that a letter has been received from Shri Keshubhai S. Patel stating that he is unable to attend the House as he will be undergoing knee replacement surgery. He has, therefore, requested for the grant of leave of Absence from 12th to 23rd July, 2004 during the current Session of the Rajya Sabha.

Does he have permission of the house for remaining absent from the sittings of the House from 12th to 23 July, 2004 during the current Session of Rajya Sabha?

*(No hon. Members Dissented)*

**MR. CHAIRMAN:** Permission to remain absent is granted.